Scheduled Tribes both for being eligible for being admitted to the Entrance Examination as well as for admission to the Institute after passing the entrance examination will be 35 per cent.

(c) Does not arise.

Financial assistance to West Bengal Government for repair and renovation of the Calcutta University Institute Building

625. SHRI KALYAN ROY:

SHRI BHOLA PRASAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CUT-TURE be pleased to state:

- (a) whether Government have received any representation from the West Bengal Government seeking financial assistance for repair and renovation of the Calcutta University-Institute building which was badly damaged by a Are in February, 1976;
- (b) if so, when and what are the details of the representation;
- (c) what action Government have taken in this regard; and
- (d) if the answer to part (c), above be in the negative, by when Government propose to take a decision in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (d). The Minister for Public Works and Housing, Government of West Bengal, had in a letter dated April 13, 1978 requested for a grant of Rs. 25.00 lakhs for the reconstruction of the Calcutta University Institute building. As the Institute is not an integral part of the Calcutta University and the building reportedly belongs to the Government of West Bengal, the Ministry of Education and S.W. will not be in a position to con-

sider any assistance for this purpose. The West Bengal Minister is being, informed accordingly.

Danger to the numerous Paintings in the Rabindra Bharati University, Calcutta

626. SHRI KA.LYAN ROY:

SHRI BHOLA PRASAD;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CLT^TURE be pleased to refer to the reply to Starred Question 458 given in the Rajya Sabha on the 7th December, 1977 and state:

- (a) what action the authorities of the Rabindra Bharati University have taken after receipt of the report from the Director of the National Museum regarding serious danger to numerous paintings of Rabindra Nath, Abanindra Nath, Jyotindra Nath, William Bichi and others;
 - (b) what are the details in this regard; and
- (c) what are the detailed findings and recommendations of the Director of the National Museum in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) and (b). The following measures have been taken to preserve the paintings:

- (1) The work of replacing the existing card-boards of the paintings has started.
- (2) The Manuscripts are being kept in plastic folders.
- (3) Photostat work has also been undertaken which would replace he exhibited original manuscripts.
- (4) Fumigation work also is being taken up. A few of these have

already been subjected to fumigation.

- (5) A portion of the Maharishi Bhawan housing Rabindra Bharati Museum is being repaired and renovated with an additional wing for a picture gallery in which air-conditioning will be installed.
- (c) A statement is attached.

Statement

Main remedial measures suggested in the Director, National Museum's Report in respect of the objects of the Rabindra Bharati University Museum, Calcutta

- 1. As there is no facility for chemical preservation and the objects are suffering deterioration due to various physical and chemical factors, it is necessary to have a small laboratory.
- 2. All the mount boards, which have foxing effect, may be changed into handmade, all rag, 100 per cent cellulose and non-acidic ones.
- 3. Storage facility is inadequate and it may be improved further.
- 4. Periodic fumigation of the material may be carried out to kill the insects etc.
- 5. Lighting by incandescent lamps etc. is excessive. These may be replaced by covered fiourescent-light source.
- 6. Air conditioning of certain areas of the museum is necessary to minimise the effects of high temperature and humidity.
- 7. The original materials nia.y be substituted by photostat copies for exhibition so that the original materials remain unaffected. Further, these manuscripts etc. may be kept in protective covers.

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- 8. Photo-documentation may be done by a photographer of a museum instead of outsiders in piecemeal.
- 9. Co-operative programmes may be established jointly with other similar institutes like Vishwa Bharati, Rabindra Bharati Society, Gandhi Smarak Nidhi, etc.
- 10. The Maharishi Bhawan needs extensive repairs.

Release of land in Potteru Irrigation and Resettlement Scheme by the Orissa Government

- 627. SHRI KALYAN ROY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) what is the area of land which the Orissa Government was required to release during the last four years in the Potteru Irrigation and Resettlement Scheme for the settlement of erstwhile East Bengal Refugees as per the Report of the working group;
- (b) what is the exact area of land which has so far actually been released by the Orissa Government and when it was released;
- (c) what is the number of the refugee families which have so far been resettled
- (d) when the remaining land is going to be released by the Orissa Government; and
- (e) what is the number of refugees proposed to be settled on that land?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KIN-KAR): (a) The Working Group did not prescribe any rate of release of land by Orissa Government for the settlement of erstwhile East Bengal refugees. The Dandakarnya Development Authority however, requisition-